

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4447
ANSWERED ON:20.12.2012
CONTRACT BY DVC
Singh Shri Sushil Kumar

Will the Minister of POWER be pleased to state:

- (a) whether Damodar Valley Corporation (DVC) awarded the contracts of civil works, turbine overhauling, corporate planning and HR consultancy to various firms;
- (b) if so, the details thereof, contract wise;
- (c) whether there are allegations that rules were violated in awarding these contracts; and
- (d) if so, the details thereof and the action taken/proposed to be taken thereon, contract-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : Yes, Madam.

(b) : The details with regards to award for the contracts of civil works, turbine overhauling, corporate planning and Human Resource (HR) consultancy to various firms are given at Annex.

(c) & (d) : Allegations regarding violation of rules has been received in the following cases by CVO, DVC and same are under examination by CVO, DVC:

(i) Award of contract pertaining to overhauling of Turbine Generator Unit No.3 at Bokaro Thermal Power Station `B` (BTPS `B`) and short overhauling of Turbine Generator of Unit No. 1 at BTPS `B` awarded to M/s. EM Services (I) Pvt. Ltd. Nagpur.

(ii) Award of various civil works to M/s National Building Construction Corporation Ltd. (NBCC).